

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 1282-1284/2015

AMIRKA PRASAD

Appellant(s)

VERSUS

STATE OF U.P. & ANR. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 15/07/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Deepak Mishra, Adv.
Mr. Dinesh Kumar Garg, Adv.

For Respondent(s)

Mr. Sudeep Kumar, Adv.
Mr. C. D. Singh, Adv.

Mr. A.K. Sharma, Adv.
Mr. Dushyant Parashar, Adv.

Ms. Abha R. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Records.

Reminder to the concerned Court for remitting the Original
List again on 26.8.2016.

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.07.15
16:24:04 IST
Reason:

(M V RAMESH)

Registrar

MG